Declaration of Assets at	id Liabilities
	Year 2023-2024
I, KANI KUMARI, son/daug	hter/wife of RAJA RAM SINGH
\sim 35 years, belonging to \sim	IHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE	
of one herein below the details of the assets (immoval	ple, movable, bank balance, etc.) of
myself, my spouse and dependants*:	
Details of movable assets (Assets in joint name indicating the extent of given)	Joint ownership will also have to be

	Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-2 Etc. Name
	(1)	Cash	10,000/	The second second second	Aman Kuman	Newer Kum	
00	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,0001-			is a second	, ——
311 JH	(iii)	Bonds, Debentures and Shares in companies			-	_	Total Maria
os or lan	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		6800/- Per Year		-	
	(v)	Motor Vehicles (details of make, etc.)	<u> </u>	-		-	_
2179		weight and	100gm Gradol, 200gm Silver			_	
		Other assets, such as values of claims / interests		-		-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assets [Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated] Dependant-3 Dependant-1 Dependant-2 Spouse Name(S) Self Description Sr. Etc. Namo Name No. (i) Agricultural Land - Location(s) - Survey number(s)
- Extent (Total measurement) -Current market value Non-Agricultural Land (11) - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Buildings (Commercial and residential) (川) Location(s)
- Survey /door number(s) - Extent (Total measurement) - Current market value Houses / Apartments, (iv) etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Others (such as (v) interest in property)

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Oppartment (s)	Amount outstanding as	
(a)	(i) Loans from Banks	Nel	I Nid	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nül	
	(b) dues to departments dealing with supply of water	Nil	NiJ	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

रानी कुमारी

	(d) dues to departments dealing with telephones	Wil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
sur the whi file Acc (ii) indi yea Tax (iii) case busi	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JYDPK5564H	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	NúU
	(III) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Property Tax	Nil	Nii

J. M. SONG! D.	
GPF/CPF/PRAN No.	:- 111105365441
Gender	:- <u>F</u> (M/F)
Date of Birth	20081988 (DD/MM/YYYY)
Class/Group	:- [C] (A/B/C)
Cadre	BIHAR LEGISLATINE ASSEMBLY
	(Full Name e.g. B.A.SBihar Administrative Service,
	5.S.S Bihar Secretariat Service etc.)
Home District	PATNA
I hereby de knowledge and bel	eclare that the above details are true to the best of my
	Signature 2101) \$\(\frac{1}{2101}\)
	Name of Employee: RANI KUMARI
Place: PATNA	- DELTCE ATTENSOLINI
Date: 06:02:20	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.